NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 243/Chd/CHD/2017

Under Section 59 of the Companies Act, 2013 read with Rule 70 of the NCLT Rules, 2016

In the matter of:

Hardayal Singh Mann. ...Petitioner

Versus

Chandigarh Overseas Private Limited & Ors.Respondents

Present: Mr. Vaibhav Sahni, Advocate for petitioner.

Learned counsel for the petitioner seeks time to argue the matter.

List the matter on 08.11.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

November 02, 2017